Annexure-7

Name of the corporate debtor: GNB Technologies (India) Private Limited;

Date of commencement of liquidation: 08 November 2019;

List of stakeholders as on: 19 March 2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

| | | gory of Identificatio | | Details of claim received | | | | | | | | | The second secon | | Remark |
|---|-------------------------------------------------------------------------|-----------------------|------------|---------------------------|--|------|------------------------------------------------|-----------|----------------------------|--------------------------------------------|--|---|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|----------|
| r | s (preference shareholder s / equity shareholder s / partners / others) | | Date of | Amoun t | | e of | covered by lien or attachment pending | attachmen | covered by guarantee | % share in total amount of claims admitted | | - | 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 | claim under verification | , if any |
| | | ę | | | | | N | IIL | | | | | | | |

